

Seventeenth Loksabha

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Title: Regarding setting up of a Migrant Commission-laid.

**SHRI E.T. MOHAMMED BASHEER (PONNANI):** The crisis faced by migrant labourers constitutes economic and social injustice. They have been dispossessed by both the State and the society. The mere transportation facilities to their homes or mere labour reforms are not an all-time panacea for their problems. The change in the discriminatory social behaviour and public attitude towards workers, the inclusion of affirmative policies and a transformation in the nature of State from a neo-liberal establishment to a more welfare entity can advance an egalitarian social and economic realm in which rights, dignity and respect of the workers from socially marginalised sections are assured and protected. Hence, a Migrant Commission under the scanner of Union Government for the welfare of migrant laborers is very important.